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C.A.No. 6735-6736 OF 2003  
ITEM No.50

Court No. 6

SECTION IIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.6735-6736/2003

M/S. SANJEEV WOOLEN MILLS

Appellant (s)

VERSUS

COMMNR. OF INCOME TAX, MUMBAI

Respondent (s)

(With prayer for interim relief and office report)

Date : 06/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s) Mr. Bhargava V. Desai,Adv.  
Mr.Sanjeev Kr.Singh,Adv.  
Mr.Pradeep Malik,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

The matter is adjourned by four weeks. It is stated by the learned Additional Solicitor General appearing on behalf of the respondent that coercive steps will not be taken to enforce the disputed demands raised against the appellants.

(USHA BHARDWAJ)  
P.S. TO REGISTRAR

(MADHU SAXENA)  
COURT MASTER